

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:45
ANSWERED ON:05.12.2013
DRI HOUSING LOAN
Patil Shri C. R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Differential Rate of Interest (DRI) housing loan of Rs.20,000 is available to beneficiaries of State Government BPL housing schemes in the same way as Indira Awas Yojana (IAY) beneficiaries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether DRI scheme has been proposed to be extended to BPL beneficiaries of housing assistance schemes sponsored by the State Government other than SC/ST families;
- (d) if so, the details thereof;
- (e) whether the limit of Rs.20,000 for DRI loan per Indira Awas Yojana have been proposed to be enhanced to Rs.50,000 ; and
- (f) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

- (a) & (b) As per existing instructions loan under Differential Rate of Interest (DRI) Scheme is not available to the beneficiaries of the State Government Housing Schemes. For IAY beneficiaries this provision has been made as per RBI instructions.
- (c) & (d) At present there is no proposal for extension of DRI Scheme to BPL beneficiaries of housing scheme sponsored by the State Governments other than SC/ST families.
- (e) & (f) No Madam.